NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/174/ (IB)/2017

NAME OF THE PETITIONER(S)

: SUOLIFICIO LINEA ITALIA INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: ZARAAS SHOES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. Soundaarran

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ORDER

Counsel for petitioner present. He states that the respondent has caused appearance before the Hon'ble High Court of Madras, through counsel Mr. Mohammed Hassan. He submits that he rang up the counsel Mr. Hassan who has admitted that notice on this matter has been received by him. However, there is no representation on behalf of the Respondent. The Registry is directed to issue Counsel for petitioner is directed to file an affidavit notice to the respondent. and bank statement u/s 9(3)(b)(c) of IBC 2016. Put up on 20.06.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIO (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)